

f [Authorised translations of the Constitution of India

*293. SHRI PRAKASH VEER SHASTRI: "Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to refer to the answer to Unstarred Question 362 given in the Rajya Sabha on the 24th February, 1975 and state by when a bill to provide for authorised translations of the Constitution of India in Hindi and other languages is likely to be brought before the Parliament?"

**बिधि, न्याय और कम्पनी कार्य मंत्री
(श्री एच० आर० गोखले) : इस विषय पर
अभी विचार किया जा रहा है।**

t[THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALE): The matter is still under consideration.]

*294. [Transferred to the 25th May, 1976.]

**Construction of Kangra Valley
Railway line**

295. SHRI SAT PAUL MITTAL: Will the Minister of RAILWAYS be pleased to state:

(a) by when the construction of the Kangra Valley Railway line from Jawanwala Shahr to Guler is likely to be completed;

(b) whether it is a fact that heaps of malba from the aforesaid construction have polluted the water springs near chainage No. 6100 to 6300; and

(c) if so, what steps Government have taken or propose to take to restore the purity of spring waters in that area?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SARDAR BUTA SINGH): (a) September, 1976.

ti] English translation.

(b) No, Sir.

(c) Does not arise.

**Rise in the prices of and adulteration in
lubricating oils**

tt*296. SHRI GUNANAND THAKUR: SHRI KHURSHED ALAM KHAN: SHRI IBRAHIM KALANIYA:

Will the Minister of PETROLEUM be pleased to state:

(a) whether it is a fact that the prices of lubricating oil have gone up considerably; if so, what steps Government have taken to bring down the prices;

(b) whether it is also a fact that lubricating oils sold in the market are generally adulterated;

(c) if so, what action Government have taken or propose to take to curb this practice; and

(d) whether Government have issued any guidelines for the benefit of the consumers by which adulteration in lubricating oil can be detected?

THE MINISTER OF PETROLEUM (SHRI KESHAV DEO MALAVIYA): (a) to (d) A statement is laid on the table of the House.

Statement

(a) There has been an increase in price of lubricating oils from March, 1974. The pricing of petroleum products including lubricating oils is under the consideration of the Oil Prices Committee set up by the Government which is expected to submit its final report shortly.

(b) Lubricating oils are mostly sold through recognised distributors/ dealers of the major oil companies,

f transferred from the 20th May, 1976. (Previously marked as Starred Question No. 235).